

SCHEDULE III

CERTIFICATE

We have a valid IPA agreement with the _____.
(Name of Issuing Company/Institution)

2. We have verified the documents viz., board resolution and certificate issued by
Credit Rating Agency submitted by

(Name of the Issuing Company/Institution)

and certify that the documents are in order. Original documents are held in our custody.

3.* We also hereby certify that the signatures of the executants of the attached
Commercial Paper bearing Sr.No. _____ dated _____ for Rs. _____
(Rupees _____)
(in words)

tally with the specimen signatures filed by _____
(Name of the Issuing Company/Institution)

(Authorised Signatory/Signatories)
(Name and address of Issuing and Paying Agent)

Place :

Date :

* (Applicable to CP in physical form)